

at Tarapur in Maharashtra, Rawatbhata in Rajasthan, Kalpakkam and Kudankulam in Tamil Nadu, Narora in Uttar Pradesh, Kakrapar in Gujarat and Kaiga in Karnataka. Four reactors [KAPP 3 and 4 (2x700 MW) at Kakrapar, Gujarat; RAPP 7 and 8 (2x700MW) at Rawatbhata, Rajasthan, and the Prototype Fast Breeder Reactor (PFBR) (500MW) at Kalpakkam, Tamil Nadu] are at various stages of construction.

Administrative approval and Financial Sanctions have been accorded by the Government for setting up new nuclear power project at Gorakhpur in Haryana (units 1 and 2) and Kudankulam in Tamil Nadu (units 3 and 4)

In addition, the government has accorded 'in principle' approval for the sites at Jaitpur in Maharashtra, Kovvada in Andhra Pradesh, Chhaya Mithi Virdi in Gujarat, Mahi Banswara in Rajasthan, Chutka and Bhimpur in Madhya Pradesh, Haripur in West Bengal and existing sites at Kaiga in Karnataka, Kudankulam and Kalpakkam in Tamil Nadu and Gorakhpur in Haryana for locating nuclear power in future.

(b) At present the Site Selection Committee (SSC) of the Department of Atomic Energy is evaluating the sites proposed by the Bihar State for locating a nuclear power plant.

#### **Back-channel between India and Pakistan**

\*329. SHRI MANI SHANKAR AIYAR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government is aware of news reports of the Pakistan Ambassador to Washington DC saying that a back-channel has been established between India and Pakistan to carry forward discussions aimed at resolving outstanding issues between the two countries;

(b) if so, the special envoys nominated by the two sides; and

(c) whether the progress made on the back-channel in the period 2004-07 would constitute the starting point of this back-channel dialogue?

THE MINISTER OF EXTERNAL AFFAIRS (SHRIMATI SUSHMA SWARAJ):  
(a) and (b) Government has seen media reports on reported remarks made by Pakistan's Ambassador to the United States to a think-tank, including his views of back channel talks and on India's terrorism concerns. Terrorism originating from Pakistani territory and territories under its control is India's core concern. Government is firmly resolved to take strong action to defeat this scourge, and to ensure the safety and security of all our citizens.

In keeping with the Simla Agreement, Government endeavors to build peaceful, friendly, cooperative ties with Pakistan and to resolve all outstanding issues through a peaceful bilateral dialogue. It is common for Governments to have a variety of processes for official communication. Presently, flowing from the decision taken at the meeting between Prime Minister and the Prime Minister of Pakistan on May 27 in New Delhi the Foreign Secretaries of both countries will meet in Islamabad for talks on how to take bilateral ties forward.

(c) Does not arise.

**Order of NGT about construction within 10 km. radius  
of Okhla Bird Sanctuary**

\*330. SHRI SALIM ANSARI: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state :

(a) whether the National Green Tribunal has passed an order that construction within 10 km. radius of Okhla Bird Sanctuary cannot be given completion certificate leaving buyers/builders in Noida, Delhi and Greater Noida in the lurch ;

(b) if so, the steps Government proposes to take to resolve the issue as quickly as possible in the interest of several lakhs flat buyers;

(c) whether 100 meters boundary around the sanctuary is considered to be enough for bird species and migratory birds as per international standards; and

(d) if so, the steps Government proposes to take to restrict 100 meters boundary to protect interest of lakhs of buyers?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR):

(a) The National Green Tribunal *vide* their order dated 28.10.2013 had directed that “...all the building constructions made within 10 km radius of the Okhla Bird Sanctuary or within distance of eco-sensitive zone as may be prescribed by the Notification issued by the MoEF shall be subject to the decision of the NBWL and till the time the clearance of NBWL is obtained, the authority concerned shall not issue completion certificates to the projects”.

(b) The Government of Uttar Pradesh submitted a proposal for declaration of Eco-Sensitive Zone around the Okhla Bird Sanctuary. In pursuance of the directions of the National Green Tribunal, the proposal of Eco-Sensitive Zone around the Okhla Bird Sanctuary was discussed in a meeting chaired by the Secretary, Environment, Forests and Climate Change and some modification in the proposal after a site inspection by